

HARYANA VIDHAN SABHA

VIII SESSION

BULLETIN NO. 7

Tuesday, the 5th March, 2013

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 5th March, 2013 from 10.00 A.M to 3.10 P.M.).

I. OBITUARY REFERENCE

The Parliamentary Affairs Minister made reference to the deaths of the late:-
13 school children who were died in a road accident near Jalandhar.

and spoke, for 1 minute.

Shri Krishan Lal Panwar, a member from the Indian National Lok Dal spoke for a while.

Shri Anil Vij, a member from the Bhartiya Janata Party spoke for a while

The Speaker also associated himself with the sentiments expressed in the House and spoke for a while.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

II. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	15	1	-	29

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Unstarred- 4

III. NOTICE OF CALLING ATTENTION MOTION

When enquired the Speaker informed Shri Anil Vij, MLA that his Calling Attention Motion regarding price hike in Petrol & Diesel has been disallowed.

IV. WALK OUT

During the Zero Hour, all the Members of the Bhartiya Janata Party and a Member of the Haryana Janhit Congress (B.L) Party present in the House, staged a walk-out as a protest against not admitting the Calling Attention Motion of Shri Anil Vij, MLA.

V. CALLING ATTENTION MOTION AND STATEMENT THEREON

The Speaker admitted the Calling Attention Notice No.11 regarding the disposal of storm/rain/flood waters in the HUDA Sectors in Haryana given notice of by Prof. Sampat Singh, MLA. The Speaker further informed the House that Shri Dilbag Singh, MLA had also given Calling Attention Notice No.35 on the similar subject so, he had bracketed the same with Calling Attention Notice No. 11. Shri Dilbag Singh can also raise supplementary. He asked Prof. Sampat Singh MLA to read out his notice and asked the Minister concerned to make statement thereafter.

Prof. Sampat Singh, M.L.A. read out his notice.

The Parliamentary Affairs Minister made the statement thereon.

VI. GENERAL DISCUSSION ON BUDGET ESTIMATES FOR THE YEAR 2013-14

General discussion on the Budget Estimates for the Year 2013-14 was taken place.

Prof. Sampat Singh, Shri Jagbir Singh Malik and Smt. Savitri Jindal Members from the Treasury Benches, spoke for 48, 12 and 5 minutes respectively.

Shri Ram Pal Majra, a member from the Indian National Lok Dal, also spoke for 37 minutes.

Shri Krishan Pal Gurjar and Shri Ghanshyam Dass Garg, members from the Bhartiya Janata Party, also spoke for 75 and 24 minutes respectively.

Smt. Renuka Bishnoi, a member from the Haryana Janhit Congress (B.L.) party, also spoke for 18 minutes.

VII. WALK-OUT

(i) During the course of general discussion on the Budget Estimates, all the Members of the Indian National Lok Dal and a Member of the Shiromani Akali Dal, present in the House, staged a walk-out as a protest for not giving opportunity to Opposition to open the Budget speech.

(ii) During the course of general discussion on the Budget Estimates, all the Members of the Bhartiya Janata Party and a Member of the Haryana Janhit Congress (B.L.) Party, present in the House, staged a walk-out as a protest for not giving opportunity to Opposition to open the Budget speech.

VIII. LEGISLATIVE BUSINESS.

1. The Haryana Appropriation (No.1) Bill, 2013

At 2.54 P.M., the Finance Minister introduced the Haryana Appropriation (No.1) Bill, 2013 and also moved-

That the Haryana Appropriation (No.1) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clause 2 and 3, Schedule, Clause 1, the Enacting Formula and the Title, were put one by one, and carried.

The Finance Minister moved-

That the Bill be passed.

The motion was put and carried.

2. The Haryana Rural Development (Amendment) Bill, 2013

At 2.57 P.M., the Parliamentary Affairs Minister introduced the Haryana Rural Development (Amendment) Bill, 2013 and also moved-

That the Haryana Rural Development (Amendment) Bill be taken into consideration at once.

The motion was put and carried.

Shri Ram Pal Majra, a member from the Indian National Lok Dal spoke for a while.

The Parliamentary Affairs Minister, by way of reply, spoke for a while

The Bill was then considered clause by clause.

Clause 2 and 3, Clause 1, the Enacting Formula and the Title were put one by one, and carried.

The Parliamentary Affairs Minister moved-

That the Bill be passed.

The motion was put and carried.

3. The Haryana Private Universities (Amendment) Bill, 2013

(With the sense of the House, the Bill was withdrawn by the Education Minister)

4. The Haryana Municipal Corporation (Amendment) Bill, 2013

At 3.00 P.M., the Parliamentary Affairs Minister introduced the Haryana Municipal Corporation (Amendment) Bill, 2013 and also moved-

That the Haryana Municipal Corporation (Amendment) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clause 2, Clause 1, the Enacting Formula and the Title were put one by one, and carried.

The Parliamentary Affairs Minister moved-

That the Bill be passed.

Shri Anil Vij, a member from the Bhartiya Janata Party spoke for 1 minute.

Shri Ashok Kumar Arora, a member from the Indian National Lok Dal spoke for 1 minute.

The Parliamentary Affairs Minister by way of reply, spoke for 4 minutes.

The motion was put and carried.

5. The Punjab Labour Welfare Fund (Haryana Amendment) Bill, 2013

At 3.08 P.M., Minister for State for Labour and Employment introduced the Punjab Labour Welfare Fund (Haryana Amendment) Bill, 2013 and also moved-

That the Punjab Labour Fund (Haryana Amendment) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2 to 9 were put together, Clause 1, the Enacting Formula and the Title were put one by one, and carried.

The Minister for State for Labour and Employment moved-

That the Bill be passed.

The motion was put and carried.

IX. EXTENSION OF SITTING

The Speaker, with the sense of the House, extended the time of the sitting of the House as under:-

- (i) At 2.00 P.M. for 30 Minutes.
- (ii) At 2.30 P.M. for 30 Minutes.
- (iii) At 3.00 P.M. for 5 Minutes .
- (iv) At 3.05 P.M. for 5 Minutes.

The Deputy Speaker occupied the Chair from 12.03 P.M. to 12.56 P.M.

The Sabha than adjourned till 10.00 A.M. on Wednesday, the 6th March, 2013.

CHANDIGARH
THE 5th March, 2013

SUMIT KUMAR
SECRETARY.